

**HIGH COURT OF HIMACHAL PRADESH, SHIMLA – 171 001**

No. HHC/Admn. 16(34)74-IV-

Dated Shimla the 12<sup>th</sup> January, 2023.

**NOTIFICATION**

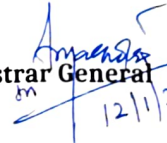
In exercise of the powers vested in it under Section 16(2) of the Advocates Act, 1961, the High Court of Himachal Pradesh has been pleased to designate Sh. Anup Kumar Rattan, Advocate as a **Senior Advocate** with immediate effect:

**BY ORDER  
REGISTRAR GENERAL**

Endst. No. HHC/Admn. 16(34)74-IV-24-38  
Copy forwarded for information to:

Dated: 12.01.2023.

1. The Secretary General, Hon'ble Supreme Court of India, New Delhi.
2. The Principal Private Secretary to the Hon'ble Chief Justice, High Court of Himachal Pradesh, Shimla-171001.
3. The Advocate General, Himachal Pradesh, Shimla.
4. The Secretary, Bar Council of India, New Delhi.
5. The Secretary, Bar Council of Himachal Pradesh, Shimla.
6. The President, High Court Bar Association, Shimla, H.P.
7. All the Registrars General, High Courts of India.
8. Sh. Anup Kumar Rattan, Advocate, High Court of Himachal Pradesh, Shimla.
9. All the Additional Registrars of this Registry.
10. All the Secretaries to the Hon'ble Judges of this High Court.
11. The Deputy Registrars/Assistant Registrars/Court Masters/Section Officers/Private Secretaries/Chief Librarian/Public Relation Officer of this Registry.
12. The Secretary/ Private Secretary/ P.As. to the Registrar General/ Registrar(Vigilance)/Registrar(Rules)/Secretary(HPHCLSC)/ Registrar (Judicial)/ Registrar (Administration)/District and Sessions Judge(Leave/Training Reserve)/ Registrar (Accounts)/ Registrar(Estt.)/ Central Project Coordinator, High Court of Himachal Pradesh.
13. The Section Officer( Computer branch) of this Registry for conversion of the same into digital form on Gazette Website.
14. The NIC Coordinator, High Court of Himachal Pradesh for uploading the notification on the High Court website.
15. Guard File.

  
Registrar General  
12/1/2023.